

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.5447/2020
(S.W.P.No.175/2012)

Tuesday, this the 18th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

1. Miss Asifa Mushtaq,
D/o Mushtaq Ahmad Bhat,
R/o Shankerpura, Chadoora,
District Budgam.
2. Nuzhat Nasreen,
D/o Khazir Mohd.
R/o Bagi-Mehtab Chadoora.
3. Adfar Jan,
D/o Gh. Ahmad Bhat,
R/o Nadir Gund Budgam.

..Applicants

(Mr. A. Hanan Kalwal, Advocate)

VERSUS

1. State of Jammu and Kashmir through
Principal Secretary to Govt. Education Deptt.
Civil Secretariat Srinagar/Jammu.
2. Director,
School Education Kashmir, Srinagar.
3. Chief Education Officer Budgam.
4. Principal,
Government Higher Secondary School,
Sholipora, Budgam.

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. A Hanan Kalwal, learned counsel for applicant submits that the T.A. has become infructuous. It is accordingly dismissed as infructuous.

There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 18, 2021
/sunil/rk/sd/